

Company: Sol Infotech Pvt. Ltd.

Website: www.courtkutchehry.com

# Tamil Nadu Payment Of Salaries (Amendment) Act, 2008 6 of 2008

#### CONTENTS

- 1. Short Title And Commencement
- 2. Amendment Of Section 12-B

# Tamil Nadu Payment Of Salaries (Amendment) Act, 2008

# 6 of 2008

An Act further to amend the Tamil Nadu Payment of Salaries Act, 1951. Be it enacted by the Legislative Assembly of the State of Tamil Nadu in the Fifty-ninth Year of the Republic of India as follows:-- 1. Received the Assent of the Governor of Tamil Nadu on February 17, 2008 -- Published in Tamil Nadu Government Gazette, Extraordinary, Part IV, Section 2, Iss. No.48, page 11, dated February 18, 2008.

## 1. Short Title And Commencement :-

- (1) This Act may be called the Tamil Nadu Payment of Salaries (Amendment) Act, 2008.
- (2) It shall be deemed to have come into force on the 1st day of October 2007.

### 2. Amendment Of Section 12-B:-

In Section 12-B of the Tamil Nadu Payment of Salaries Act, 1951 (Tamil Nadu Act XX of 1951), after subsection (2-C), the following sub-section shall be inserted, namely:--

- (2-CC) (i) Where, before the 15th day of November 1996, any Member of the Legislative Assembly died before the expiry of term of his office:
- (ii) Where, on or before the 31st day of October 1986, any Member of the Legislative Council died before the expiry of the term of his office;

the family of such member shall be entitled to receive a family pension of rupees three thousand and five hundred per mensem.

Explanation.-- For the purposes of this sub-section, the word family shall have the same meaning assigned to it in sub-section (2-B)..